				-	here for previous List	,	(10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	10	297084631.5	10	297084631.5	3.37	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	3150034232.03	8	3150034232.03	35.71	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	36	4807811218.68	36	4807811218.68	54.51	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	115	69854229.83	10	2196627.91	0.02	0	1370560.29	66287041.63	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	9	1078814078	0	0	0.00	0	0	1078814078	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	76	1533468135.07	16	563601199.80	6.39	13162400	209803879.94	746900655.33	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		254	10937066525.11	80	8820727909.92	100.00	13162400	211174440.23	1892001774.96	